

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
03-07-2024 AT 10:30 AM**

**CP(IB) No. 183/95/HDB/2022**

**AND**

**IA(IBC) 795/2024 in CP(IB) No. 183/95/HDB/2022**

u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Bank of Maharashtra

**...Petitioner**

**AND**

Shri. NNBV Venkateswara Rao &  
M/s. SVSVS Projects Pvt Ltd

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(IBC) 795/2024**

Learned Counsel Mr Varun Ambati, for applicant/ Financial Creditor present physically.

Learned PCS Dr KS Ravichandran, for respondent/Personal Guarantor present through Video Conference.

Learned PCS for Personal Guarantor submits that counter will be filed during the course of the day. Let copy be served on the other side. For filing rejoinder if any within one week and for hearing, matter adjourned to 05.08.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**